

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 12 of 2019

IN THE MATTER OF:

Tirupati Balaji Fibers Ltd.

...Appellant

Vs

Competition Commission of India

....Respondent

Present:

For Appellant: Present but appearance not marked.

For Respondent: Mr. Saurabh Mishra, Deputy Director, CCI.

ORDER

25.01.2019: After some arguments, on the instruction of Mr. Hari Mohan, CFO of 'M/s Tirupati Balaji Fibers Ltd.' learned counsel for the Appellant sought permission to withdraw the appeal. Mr. Saurabh Mishra, Deputy Director, CCI has no objection to the same. The appeal is accordingly dismissed as withdrawn. No cost.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

am/uk